

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/103/(IB)/2017
NAME OF THE PETITIONER(S) : RANGWALA ENTERPRISES
NAME OF THE RESPONDENT(S) : KIRAN OVERSEAS EXPORTS LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Md. T. M. Hamideevan
L. Leela Raman

Counsel for Petitioner



ORDER

Counsel for petitioner present. No representation on behalf of respondents. Registry is directed to issue notice to all the respondents. Counsel for petitioner is also directed to serve private notice on the respondents and file proof of the same alongwith an affidavit by the next date of hearing. Put up on 14.07.2017 at 2.30 P.M..


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)